

ORISSA HIGH COURT

FILING REPORT AS ON :16/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/28617/2025	G4S SECURE SOLUTIONS (INDIA) PVT. LTD., BBSR VS YAZDANI STEEL AND POWER LTD., BBSR	SAMARENDRA KUMAR MOHANTY VS	// ()	
2	D-ARBP/28625/2025	G4S SECURE SOLUTIONS (INDIA) PVT. LTD., BBSR VS SERAJUDDIN AND CO., KOLKATA	SAMARENDRA KUMAR MOHANTY VS	// ()	
3	D-ARBP/28628/2025	G4S SECURE SOLUTIONS (INDIA) PVT. LTD., BBSR VS YAZDANI INTERNATIONAL PVT. LTD., BBSR	SAMARENDRA KUMAR MOHANTY VS	// ()	
4	D-BLAPL/21356/2025	RANJIT BHOKTA @ RANJIT BHUKTA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	/ 0 ()	
5	D-BLAPL/21358/2025	RAHUL SARAKA VS STATE OF ODISHA	GOPINATH MISHRA VS	CHANDILI /82 /2025 ()	
6	D-BLAPL/21361/2025	NARAHARI BINDHANI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	NABARANGAPUR TOWN /220 /2025 ()	
7	D-BLAPL/21365/2025	TAPAS RANJAN MAHARANA VS STATE OF ODISHA	KULDEEP MOHANTY VS	CYBER CRIME AND ECONOMIC OFFENCES, RAJNIGRAH /001/2025 ()	2500146
8	D-BLAPL/21372/2025	SAGAR MUKHI VS STATE OF ODISHA	DHANANJAYA MUND VS	ATHAMALLIK /258 /2024 ()	
9	D-BLAPL/21381/2025	BIJAYA BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ 0 ()	
10	D-BLAPL/21389/2025	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ 0 ()	
11	D-BLAPL/21393/2025	NARAYAN MISHRA VS STATE OF ODISHA	ARIJEET MISHRA VS	INFOVALLY UPD BHUBANESWAR /76 /2025 ()	

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12	D-BLAPL/21394/2025	KAPURCHAND HARPAL VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// () //	
13	D-BLAPL/21396/2025	PRATAP DALAI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	RAMBHA (KHALLIKOTE) /773 /2024 () //	
14	D-BLAPL/21408/2025	PABITRA DAS VS STATE OF ODISHA	SAKTI PRASAD DAS VS	PIPLI /119 /2025 () //	
15	D-BLAPL/21409/2025	LAXMAN MAHAKUD @ LAXMAN MAHAKUR VS STATE OF ODISHA	SAKTI PRASAD DAS VS	NAYAGARH SADAR /155 /2025 () //	
16	D-BLAPL/21410/2025	SAMIR KUMAR SAHU VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	MUNIGUDA /115 /2025 () //	
17	D-BLAPL/21415/2025	TARIK KHAN VS STATE OF ODISHA	DHANANJAYA MUND VS	ATHAMALLIK /338 /2024 () //	
18	D-BLAPL/21416/2025	PRANESWAR MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /12 /2025 () //	
19	D-BLAPL/21419/2025	AJAYA NAIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	KALAMPUR /25 /2025 () //	AOR20220001303C202500031
20	D-BLAPL/21421/2025	ROHIT NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DARINGBADI /65 /2025 () //	
21	D-BLAPL/21422/2025	KALIA @ SAGAR BARIK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	CHOUWAR /343 /2025 () //	
22	D-BLAPL/21428/2025	MUNA BHUE @ MUNA BHOI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	DEOGAON /131 /2024 () //	
23	D-BLAPL/21434/2025	PURNA PUJARI	S.K.MOHANTY	MAIDALPUR /82 /2024	AOD20250000928C202500005

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/21436/2025	SARUA @ SUNIL KUMAR BEHERA	AJAYA KUMAR PRADHAN	JATNI P.S. /340 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/21438/2025	SUDAM THEMRIA @ DHARUA	BIJAYA KUMAR RAGADA	AINTHAPALI /396 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/21440/2025	AMAN DATTANI	BIJAYA KUMAR RAGADA	JHARSUGUDA SADAR /225 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/21441/2025	SHYAM KHADIA @ CHARU	BIJAYA KUMAR RAGADA	DEOGARH /225 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/21442/2025	RAJU JENA	JANMEJAYA KATIKIA	KOTINANDA /162 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/21445/2025	SANJAY KAHAR	BIJAYA KUMAR RAGADA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/21446/2025	KARTIKA SINGH	BIJAYA KUMAR RAGADA	JHARSUGUDA SADAR /229 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/21459/2025	BITU TANTY @ SIDHU TANTY	SOUMYA RANJAN DAS	BANDOMUNDA /125 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/21470/2025	NITYANANDA PUROHIT	BIJAYA KUMAR RAGADA	BOUDH /233 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/21474/2025	LUKAS LAKRA	KULDEEP MOHANTY	BIRMITRAPUR /79 /2017	AOD20240000012C202500148
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/21480/2025	RANJEET KU. BEHERA @ RANJIT KUMAR BEHERA	JYOTIRMAYA SAHOO	POLASARA PS /113 /2025	
		VS	VS	()	

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35	D-BLAPL/21481/2025	STATE OF ODISHA TRILOCHAN SAMANTARAY VS	BIJAY KUMAR BEHERA VS	// MANCHESWAR P.S. /293 /2025 ()	AOR20220001736C202500022
36	D-BLAPL/21482/2025	STATE OF ODISHA LAXMAN MALIK VS	JYOTIRMAYA SAHOO VS	// BUGUDA /333 /2025 ()	
37	D-BLAPL/21483/2025	STATE OF ODISHA MD. ARIF ANSARI @ MOHAMMAD ARIF ANSARI VS	JYOTIRMAYA SAHOO VS	// SARANGADA /67 /2025 ()	
38	D-BLAPL/21485/2025	STATE OF ODISHA KIRAN BEHERA VS	DHANANJAYA MUND VS	// ATHAMALLIK /258 /2024 ()	
39	D-BLAPL/21486/2025	STATE OF ODISHA SURENDRA SAHOO VS	DEBADATTA MOHANTY VS	// CUTTACK VIGILANCE /8 /2025 ()	
40	D-BLAPL/21490/2025	STATE OF ODISHA CHANDAN KUMAR GHADEI VS	SUDHANSU SEKHAR DASH VS	// SPECIAL CRIME UNIT /9 /2024 ()	
41	D-BLAPL/21495/2025	STATE OF ODISHA KRISHNA DAS VS	SUDHANSU SEKHAR DASH VS	// PHIRINGIA /145 /2025 ()	
42	D-BLAPL/21496/2025	STATE OF ODISHA SHYAM BIHARI YADAV VS	BHARAT BHUSAN ROUSTRAY VS	// JHARSUGUDA GRPS /55 /2025 ()	
43	D-BLAPL/21497/2025	UNION OF INDIA BASU @ BASANTI NAYAK VS	SK. ZAFARULLA VS	// BHADRAK RURAL /21 /2025 ()	
44	D-BLAPL/21502/2025	STATE OF ODISHA SANTOSH SWAIN VS	PRABIN DAS VS	// POLASARA PS /425 /2025 ()	
45	D-BLAPL/21505/2025	STATE OF ODISHA D. CHELAPATI RAO VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// GOLANTHARA (BERHAMPUR) /264 /2024 () //	

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46	D-BLAPL/21509/2025	APPANA HUIKA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BANDHUGOAN /43 /2025 () //	
47	D-CMAPL/28524/2025	DEBENDRA SUNA VS JOINT COMMISSIONER., CONSOLIDATION, SAMBALPUR	KABIRAJ PRADHAN VS	// () //	
48	D-CMP/28464/2025 CMP/1053/2025	KRUSHNA PRASAD SATPATHY VS SOUMITRI KUMAR BEHURA	MANASH RANJAN BAUG VS	// 4TH ADDL.CIVIL JUDGE(SD),CUTTACK(Cuttack) CMA/0000176/2024	AOR20220002374C202500126
49	D-CMP/28465/2025	SHIV NARAYAN PATTNAIK @ SIBU PATTNAIK VS SHREE JAMBESWAR DEV BIJE,BHUBANESWAR	MANAS RANJAN BAUG VS	// () //	AOR20220002374C202500125
50	D-CMP/28588/2025	SMILE INDIA CREATION PVT. LTD.,BBSR VS ASHOK KUMAR KUNDA	KSHIROD KUMAR SAHOO VS	// () //	
51	D-CMP/28594/2025	ASHOK KUMAR BEHERA VS BHANJA BIHARI BEHERA	MAHESWAR MOHANTY VS	// () //	
52	D-CMP/28596/2025	SUBRAT KUMAR BATU @ BADU VS AINTHI BADU	JAYDEEP PAL VS	// () //	
53	D-CMP/28606/2025	NABA KUMAR MOHANTY VS SUMITA MOHANTY	SANJEEV UDGATA VS	// () //	
54	D-CMP/28652/2025	SK.ALLAUDDIN VS SUBRAT KUMAR PRITIKANTA MOHANTY	SHIVSANKAR MOHANTY VS	// () //	
55	D-CONTC/28462/2025	KISHORE KUMAR PATRA VS SANJAY KUMAR SINGH,SECRETARY WORKS DEPTT	ADV VS	// () //	AOR20220001535C202500127
56	D-CONTC/28463/2025	MAHESWAR BISOYI VS SHALINI PANDIT, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// () //	AOD20240000216C202500010
57	D-CONTC/28468/2025	PRAVAT KUMAR JENA	ADV.	//	

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		VS	VS	()	
		SHALINI PANDIT,IAS		//	
58	D-CONTC/28476/2025	DR. ANSHU KUMAR JHA	ADV.	//	
		VS	VS	()	
		SANTOSH KUMAR MISHRA,DIRECTOR OF DMET BHUBANESWAR,KHURDA		//	
59	D-CONTC/28489/2025	NIRUPAMA JENA	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT,IAS		//	
60	D-CONTC/28491/2025	JAYAKRUSHNA MOHAPATRA	ADV.	//	
		VS	VS	()	
		DEORANJAN KUMAR SINGH,IAS		//	
61	D-CONTC/28502/2025	SARAT CHANDA MOHAPATRA	ADV.	//	
		VS	VS	()	
		SUSANTA KUMAR NATH,DG OF PRISONS,BBSR,ODISHA		//	
62	D-CONTC/28543/2025	GURUDEV SINGH	ADV.	//	
		VS	VS	()	
		SUDAKSHYA PATEL,ADDITIONAL TAHASILDAR,ROURKELA TAHASIL,UDITNAGAR,SUNDARGARH		//	
63	D-CONTC/28562/2025	DURGA PRASAD BISHWAL	ADV.	//	
		VS	VS	()	
		GENDRA KUJUR,DEO,DEOGARH		//	
64	D-CONTC/28566/2025	DILLIP KUMAR BEHERA	ADV.	//	
		VS	VS	()	
		SUMAN SUDHA KUNDU,BDO,BOLAGARH,KHORDHA		//	
65	D-CONTC/28570/2025	CHHABINDRA KUMAR BALIYARSINGH	SANGRAM JENA	//	
		VS	VS	()	
		ARVIND AGARWAL,IAS		//	
66	D-CONTC/28589/2025	KABIRA PRASAD ROUT	ADV	//	AOR20220001611C202500093
		VS	VS	()	
		DR. AROVINDA PADHY, PRINCIPAL SECRETARY DEPTT. OF AGRICULTURE AND FARMERS EMPOWEMENT		//	
67	D-CONTC/28600/2025	LALITA MOHAN MISHRA	ADV.	//	
		VS	VS	()	
		SWADH DEV SINGH,IAS		//	
68	D-CONTC/28607/2025	PADMA LOCHAN PRADHAN	ADV.	//	
		VS	VS	()	

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69	D-CONTC/28611/2025	GUHA POONAM TAPAS KUMAR,IAS RASHMITA DAS VS	ADV. VS	// // ()	
70	D-CONTC/28614/2025	SATYABRATA SAHU,IAS DASARATHA SAHU VS	ADV. VS	// // ()	
71	D-CONTC/28615/2025	ADITYA GOYAL,COLLECTOR,BARGARH RATNAKAR PRADHAN VS	ADV. VS	// // ()	
72	D-CONTC/28619/2025	NITYANDANDA BARIK,OES BRUNDABAN BARLA @ BRUNDABAN ORAM VS	ASHOK KUMAR SARANGI VS	// // ()	
73	D-CONTC/28622/2025	MANOJ SATYAWAN MAHAJAN,COLLECTOR,SUNDARGARH GURUCHARAN PANI VS	ADV. VS	// // ()	
74	D-CONTC/28624/2025	VINNET BHARDWAJ,IAS GOLAKA GOUDA VS	ADV. VS	// // ()	
75	D-CONTC/28654/2025	SHIBASHISH BARAL,OAS AMIYA KUMAR PATTNAYAK VS	ADV. VS	// // ()	
76	D-CRLA/21363/2025	SHIBASHISH BARAL,OAS GANESWAR SAHU VS	GYANESWAR SATPATHY VS	BAISINGA /141 /2022 ()	
77	D-CRLA/21377/2025	STATE OF ODISHA GANESH @ GANESWAR GEDI VS	DEBASNAN DAS VS	// // ()	DHARMASALA /72 /2023
78	D-CRLA/21488/2025	STATE OF ODISHA LULU LAMA VS	SARFARAZ AHMED VS	// // ()	CHANDANPUR /221 /2022
79	D-CRLA/21506/2025	STATE OF ODISHA SHYAM SUNDAR MOHAPATRA VS	AMIT KUMAR NATH VS	// // ()	INDUASTRIAL,NISA /43 /2025
		STATE OF ODISHA		//	

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80	D-CRLMA/21353/2025	DEBABRATA SAHU VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	KHUNTA /200 /2024 () //	
81	D-CRLMA/21371/2025	PRAVAT KUMAR MANDAL VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDIPUR /117 /2024 () //	
82	D-CRLMA/21430/2025	LABANGA NAIK VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	BENTKAR (42 MOUZA) UPD CUTTACK /273 /2024 () //	
83	D-CRLMA/21516/2025	JITU DALEI VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	BUGUDA /610 /2024 () //	AOR20220004312C202500002
84	D-CRLMA/21517/2025	KUNA DAS VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	/ /0 () //	
85	D-CRLMC/21354/2025	KABITA PARIDA VS STATE OF ODISHA	PRAGYANT HARICHAANDAN VS	BIDANASI /88 /2025 () //	
86	D-CRLMC/21359/2025	KRUSHNA CHANDRA DEHURY @ DEHURI VS STATE OF ODISHA	ASHOK KUMAR JENA VS	/ /0 () //	
87	D-CRLMC/21380/2025	ABHIMANYU PATI VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIK VS	CRR1 /49 /2025 () //	
88	D-CRLMC/21384/2025	SANKARSAN PRADHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KORAPUT TOWN /322 /2022 () //	
89	D-CRLMC/21387/2025	BIRABAR NAYAK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KHUNTUNI /37 /2024 () //	
90	D-CRLMC/21391/2025	ABHILASH ROUT VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	CHAULIAGANJA /349 /2020 () //	
91	D-CRLMC/21392/2025	NIKHAT PARWEEN	AMULYA RATNA PANDA	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/21405/2025	RAJA @ RAJAN BEHERA	BIRAJA PRASAD NANDA	VIKRAMPUR /33 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/21407/2025	PREMAKANT JENA	BIRAJA PRASAD NANDA	SPL.TASK FORCE /15 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/21411/2025	SAKTIDEV MISHRA	PRAKASH CHANDRA DASH	MARSHAGHAI /477 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/21413/2025	BAISTNABA CHARAN PATTNAIK	BRUNDABAN ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/21414/2025	DHANA MAJHI	SURYAKANTA DWIBEDI	NABARANGAPUR TOWN /213 /2008	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/21418/2025	BIJU @ BIJAY KUMAR DAS	SURYAKANTA DWIBEDI	Bamapada (Industrial Area) /151 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/21432/2025	LALITA BEHERA	SUNIL KUMAR PANDA	DHENKANAL SADAR /424 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/21439/2025	A.K.DAS ASSOCIATES LTD., BBSR	CHIRANJEEV BIDYABHUSHAN	/ /0	
		VS	VS	()	
		DEPUTY REGISTRAR OF CO., CUTTACK		//	
100	D-CRLMC/21443/2025	SANTOSH KUMAR PANIGRAHY	SIDHARTH PRASAD DAS	BHUBANESWAR CBI /12 /2023	
		VS	VS	()	
		REPUBILC OF INDIA(CBI)		//	
101	D-CRLMC/21447/2025	SAMBHU NATH	AMLAN MOHANTY	/ /0	
		VS	VS	()	
		SOUMYA ENTERPRISES		//	
102	D-CRLMC/21448/2025	MUNA @ JAGANNATH NAIK	PARSURAM PANDA	PARJANG /529 /2024	
		VS	VS	()	

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103	D-CRLMC/21453/2025	STATE OF ODISHA SAMBIT PANDA VS	NIRMAL CHANDRA MOHANTY VS	// INFOCITY PS /440 /2024 ()	
104	D-CRLMC/21460/2025	STATE OF ODISHA DAL KUMAR TAMANG @ DIPU TAMANG @ DIPU TAMANG VS	AMANG KUMAR BEHERA VS	// PARLAKHEMUNDI /8 /2023 ()	AOR20220001736C202500024
105	D-CRLMC/21464/2025	STATE OF ODISHA PABITRA KUMAR SAHOO VS	RAMANI KANTA PATTANAIAK VS	// CAPITAL P.S. /235 /2015 ()	
106	D-CRLMC/21484/2025	STATE OF ODISHA MITU @ PANKAJ KUMAR PARIDA VS	JAYANTA KUMAR MAJHI VS	// BALASORE SADAR /20 /2008 ()	
107	D-CRLMC/21489/2025	STATE OF ODISHA CHANDRAKANTA BEHERA @ CHANDRU @ CHINGU VS	DIYANA RANJAN NAYAK VS	// RENGALI DAM SITE /23 /2015 ()	
108	D-CRLMC/21494/2025	STATE OF ODISHA DIBAKAR SUTAR VS	AMLAN SHAKTI PAUL VS	// / /0 ()	
109	D-CRLMC/21510/2025	STATE OF ODISHA PRATIMA MOHANTY VS	NIRANJAN MAHARANA VS	// PIPLI /28 /2009 ()	
110	D-CRLMC/21514/2025	STATE OF ODISHA MD. SARAFAT ALAM @ MD. JUMNA VS	BIRENDRA KUMAR PARDHI VS	// KARANJIA /108 /2008 ()	
111	D-CRLMP/21403/2025	STATE OF ODISHA NALINI BEHERA VS	NIRANJAN LENKA VS	// / /0 ()	
112	D-CRLMP/21420/2025	STATE OF ODISHA GOPAL CHANDRA MOHANTY VS	DIBYA CHARAN SWAIN VS	// / /0 ()	
113	D-CRLMP/21429/2025	STATE OF ODISHA MANO RANJITA BEHERA VS	RESHMA BEHERA VS	// / /0 ()	
		STATE OF ODISHA		//	

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114	D-CRLMP/21452/2025	GOURI KUMARI SAHU @ SAMAL VS STATE OF ODISHA	SAGARIKA SAHOO VS	/ / 0 () //	
115	D-CRLMP/21458/2025	PUJA PATRA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	/ / 0 () //	
116	D-CRLMP/21463/2025	SISIR KUMAR PRATAPSINGH VS MONALISA SAMANTARAY	AKHAND VS	/ / 0 () //	
117	D-CRLMP/21501/2025	STATE BANK OF INDIA VS STATE OF ODISHA	PRATIK DASH VS	/ / 0 () //	
118	D-CRLMP/21503/2025	SAROJ KUMAR GIRI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	/ / 0 () //	
119	D-CRLMP/21513/2025	REENA SAHOO VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	/ / 0 () //	
120	D-CRLMP/21515/2025	REENA SAHOO VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	/ / 0 () //	
121	D-CRLREV/21390/2025	HALADHARA MAHANTA VS STATE OF ODISHA	DIGAMBAR SETHI VS	GHATAGAON /128 /2022 () //	
122	D-CRLREV/21406/2025	SK. AKTAR ALI VS STATE OF ODISHA	JAGABANDHU ROUT VS	BHADRAK RURAL /146 /2023 () //	
123	D-CRLREV/21433/2025	UPENDRANATH BEHERA VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	/ / 0 () //	
124	D-CRLREV/21500/2025	KAMAL MALLICK @ LALU VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR SADAR /35 /2025 () //	
125	D-CRLREV/21520/2025	SANJEEB KUMAR BEHERA	SATYA NARAYAN MISHRA	/ /	AOR20220001615C202500138

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-FAO/28609/2025	D.M.,ORIENTAL INSURANCE CO. LTD.	ADAM ALI KHAN	//	
		VS	VS	()	
		SWAPNAJITA SENAPATI		//	
127	D-GUAP/28557/2025	NUTAN GAHAN	SOUMYAJYOTI BISWAL	//	
		VS	VS	()	
		SIMANCHALA PATRA		//	
128	D-ITA/28587/2025	ANIL PRASAD DAS	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500050
		VS	VS	()	
		INCOME TAX OFFICER, NATIONAL FACELESS ASSESSMENT CENTRE,NEW DELHI		//	
129	D-LAA/28616/2025	BASANTI NAYAK	SURYAKANTA DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-MACA/28479/2025	MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.,	KHURNA KHURNA PATHY	//	
		VS	VS	()	
		MAMATA RATH		//	
131	D-MACA/28488/2025	KHUJAR GOUD	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		JAGABANDHU SOREN		//	
132	D-MACA/28525/2025	SBI GENERAL INSURANCE CO. LTD., BBSR	SOMNATH ROY	//	
		VS	VS	()	
		RITANJALI DAS		//	
133	D-MATA/28572/2025	SABITA BARIK @ MAHANA	RUCHI RAJGARHIA	//	
		VS	VS	()	
		JAGADISH CHANDRA MAHANA		//	
134	D-MATA/28639/2025	SMRUTI SWAGATIKA PATTANAYAK	PRAMOD KISHORE CHAND	//	
		VS	VS	()	
		ANUKESH MOHANTY		//	
135	D-SAO/28632/2025	HARIHARA BISSOI	AMIT KUMAR NATH	//	
		VS	VS	()	
		DAILMBA BISSOI @ NAYAK		//	
136	D-TRPCRL/21512/2025	UMAKANTA SENAPATI	PRASANT KUMAR BARIK	GONDIA /42 /2014	
		VS	VS	()	

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137	D-WA/28466/2025	STATE OF ODISHA STATE OF ODISHA VS CHUDAMANI SABAR	SAROJ KUMAR JEE,A.G.A VS	// // ()	LOD20240000200C202500327
138	D-WA/28467/2025	STATE OF ODISHA VS HEMA CHANDRA PATTNAIK	SASWAT DAS,A.G.A VS	// // ()	LOD20240000172C202500315
139	D-WA/28498/2025	ASWINI KUMAR SAMANTRAY VS SATYANARAYANA RANA	SAIBRATA RATH VS	// // ()	
140	D-WA/28508/2025	BDA, BBSR VS BICHITRANANDA DAS	GYANA RANJAN MAHAPATRA VS	// // ()	
141	D-WA/28533/2025	CENTRAL UNIVERSITY OF ORISSA VS AKSHYA KUMAR BHOI	SIDHARTH SANKAR MOHAPATRA,SR. PANEL COUNSEL VS	// // ()	AOR20220001491C202500011
142	D-WA/28534/2025	STATE OF ODISHA VS JAGANNATH SAHU	SWAYAMBHU MISHRA,A.S.C VS	// // ()	LOD20240000200C202500328
143	D-WA/28535/2025	STATE OF ODISHA VS NARAHARI PRADHAN	GAYATRI PATRA,A.S.C VS	// // ()	LOD20240000194C202500325
144	D-WA/28536/2025	UNION OF INDIA VS DR. PRITISH BEHERA	BISWAJIT MAHARANA(SR. PANEL COUNSEL) VS	// // ()	
145	D-WA/28538/2025	STATE OF ODISHA VS HARINARAYAN PATRA	DEBASHIS TRIPATHY,A.G.A VS	// // ()	LOD20240000172C202500316
146	D-WP(C)/28458/2025	SHAKTI PRAKASH NAIK VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()	AOR20220001600C202500078
147	D-WP(C)/28459/2025	ABODH KUMAR RAY VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()	AOR20220001600C202500077

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148	D-WP(C)/28460/2025	TAPAN MOHANTY VS THE COMMISSIONER CUM CHAIRMAN, S.T.A., CUTTACK	RAMAKRISHAN NAIK VS	// 0 //	
149	D-WP(C)/28461/2025	HRUDANANDA NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
150	D-WP(C)/28469/2025	RAJENDRA KUMAR DIGHI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //	
151	D-WP(C)/28470/2025 WP(C)/19756/2025	NITUSMITA SWAIN VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //	
152	D-WP(C)/28471/2025	PREMANANDA PRADHAN VS PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR	BISWAJIT NAYAK VS	// 0 //	
153	D-WP(C)/28472/2025	ASWINI KUMAR SAHOO VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //	
154	D-WP(C)/28473/2025	DUKHABANDHU SAMAL VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //	
155	D-WP(C)/28474/2025	PRAHALLAD CHANDRA SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //	
156	D-WP(C)/28475/2025	GOPINATH MAJHI VS UNION OF INDIA	AFRAAZ SUHAIL VS	// 0 //	AOD20240000544C202500035
157	D-WP(C)/28477/2025	MAHESWAR SAHOO VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
158	D-WP(C)/28478/2025	RAJANIKANTA SETHI VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
159	D-WP(C)/28480/2025	RAMESH CHANDRA OJHA	APARESH BHOI	//	AOR20220001814C202500007

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	WP(C)/19809/2025	VS STATE OF ODISHA	VS	() //	
160	D-WP(C)/28481/2025	DHIREN KUMAR MOHANTY VS STATE OF ODISHA	PITAMBAR BEHERA VS	// ()	AOR20220003697C202500013
161	D-WP(C)/28482/2025	SENATOR INFOTECH PVT. LTD., BBSR VS AUTHORISED PFFICER, ICICI BANK LTD., KOLKATA	TRILOCHAN NANDA VS	// ()	
162	D-WP(C)/28483/2025	NIROJ ANSUMALI SWAIN VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// ()	
163	D-WP(C)/28484/2025 WP(C)/19787/2025	LOKNATH SAHOO VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// ()	
164	D-WP(C)/28485/2025	BAIDHAR SINGH VS STATE OF ODISHA	SUBASH CHANDRA ROUTRAY VS	// ()	
165	D-WP(C)/28486/2025	MANSI PARIDA @ MANASIRANI JENA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// ()	
166	D-WP(C)/28487/2025	SATYANARAYAN BEHERA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// ()	
167	D-WP(C)/28490/2025	NARAYAN CHANDRA DHAL VS STATE OF ORISSA	DEBASISH SAMAL VS	// ()	
168	D-WP(C)/28492/2025	RATIKANTA PATRA VS STATE OF ODISHA	KALYAN PATNAIK VS	// ()	
169	D-WP(C)/28493/2025	PRAKASH CHANDRA MOHAPATRA VS STATE OF ORISSA	DEBASISH SAMAL VS	// ()	
170	D-WP(C)/28494/2025	THABIRA HATI VS	DILIP KUMAR SAHU VS	// ()	AOR20220001727C202500097

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171	D-WP(C)/28495/2025	STATE OF ODISHA NIMAI CHARAN SAHU VS	BHUBANESWAR DASH VS	// // 0	
172	D-WP(C)/28496/2025 WP(C)/19773/2025	STATE OF ODISHA DR.PARTHA SINGH VS	AVIJIT MISHRA VS	// // 0	
173	D-WP(C)/28497/2025	STATE OF ODISHA ENAM HUSSAIN KHAN VS	ASWINI KUMAR DASH VS	// // 0	
174	D-WP(C)/28499/2025	STATE OF ODISHA PRASANTA SWAIN VS	GYANA RANJAN MAHAPATRA VS	// // 0	
175	D-WP(C)/28500/2025	STATE OF ODISHA SUSHANTA NAYAK VS	RABINDRA KUMAR PATNAIK VS	// // 0	
176	D-WP(C)/28501/2025	STATE OF ORISSA BIREN JENA VS	BIPLABA P.B. BAHALI VS	// // 0	
177	D-WP(C)/28503/2025	STATE OF ODISHA PRATYUSH RANJAN MISHRA VS	MITALEE JESTHI VS	// // 0	
178	D-WP(C)/28504/2025	THE REGIONAL DIRECTOR, RBI, BBSR SAROJ KUMAR PATI VS	ANIL KUMAR BEHERA VS	// // 0	
179	D-WP(C)/28505/2025	STATE OF ODISHA DR.SMITA PATRA VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
180	D-WP(C)/28506/2025	STATE OF ODISHA BANDANA MOHANTY VS	MANOJA KUMAR KHUNTIA VS	// // 0	
181	D-WP(C)/28507/2025	STATE OF ODISHA BASANTI DEHURI VS	ARUN KUMAR DAS VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/28509/2025	NARAYAN BHOI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// () //	
183	D-WP(C)/28510/2025	KSHYAMA SAGAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// () //	
184	D-WP(C)/28511/2025	DUKHISHYAM PATANAIAK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// () //	
185	D-WP(C)/28512/2025	BASANTI DEHURI VS STATE OF ODISHA	ARUN KUMAR DAS VS	// () //	
186	D-WP(C)/28513/2025	M/S. IFGL REFRACORIES LTD., SUNDARGARH VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO), BBSR	SHIBASHISH MISHRA VS	// () //	
187	D-WP(C)/28514/2025	NIKUNJA KUMAR PATTNAIK VS GENERAL MANAGER(FINANCE), HINDUSTAN AERONATICS LTD, SUNABEDA	GANESH PRASAD SAMAL VS	// () //	
188	D-WP(C)/28515/2025	PRAMOD KUMAR DASH VS STATE OF ODISHA	HIMANSU BHUSAN SUTAR VS	// () //	
189	D-WP(C)/28516/2025	DEBASIS MOHAPATRA VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// () //	AOD20240000743C202500009
190	D-WP(C)/28517/2025	TOFAN KUMAR MOHANTA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	AOD20250000180C202500111
191	D-WP(C)/28518/2025	JHANKAR KETAN CHALAN VS STATE OF ODISHA	MANORANJAN PADHI VS	// () //	
192	D-WP(C)/28519/2025	TIKINDRA KUMAR BISOI VS STATE OF ODISHA	MANORANJAN PADHI VS	// () //	
193	D-WP(C)/28520/2025	UDAYANATH DAKUA	SWAPNIL ROY	//	AOR20220001600C202500079

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/28521/2025	BIPIN JENA	JUDHISTHIR SAHOO	//	AOD20220003315C202500045
		VS	VS	()	
		DEPUTY GENERAL MANAGER, INDIAN BANK		//	
195	D-WP(C)/28522/2025	DURYODHAN PRUSTY	RASHMI KANTA ACHARYA	//	
		VS	VS	()	
		PRESIDENT KEONJHAR CENTRAL COOPERATIVE BANK LTD , KEONJHAR		//	
196	D-WP(C)/28523/2025	MAMATA NAYAK	SONITA BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/28526/2025	AJIT BHOI	MADHUMITA PANDA	//	
		VS	VS	()	
		UNION OF INDIA		//	
198	D-WP(C)/28527/2025	MADHUSUDAN DASH	ANJAN KUMAR BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/28528/2025	SUSRIDEV BIDIKA	SANTOSH KUMAR MAHANTY	//	
	WP(C)/19802/2025	VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/28529/2025	PRANAYA KUMAR BHOI	MADHUMITA PANDA	//	
		VS	VS	()	
		UNION OF INDIA		//	
201	D-WP(C)/28530/2025	ARDHENDU GIRI	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/28531/2025	AJIT KUMAR BEHERA	MADHUMITA PANDA	//	
		VS	VS	()	
		UNION OF INDIA		//	
203	D-WP(C)/28532/2025	PANKAJBASINI PANDA	PRNOY MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/28537/2025	M/S AASTHA HOSPITAL, GANJAM	DEEPALI MAHAPATRA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/28539/2025	STATE OF ODISHA NAMITA HOTA VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
206	D-WP(C)/28540/2025 WP(C)/19791/2025	STATE OF ORISSA BHAGIRATHI MOHANTY VS	AKSHAYA KUMAR JENA VS	// // ()	
207	D-WP(C)/28541/2025	THE CHIEF EXECUTIVE OFFICER, TPCODL, KHURDA NITYANANDA MAHANTY VS	SRIKANTA MAHUNTA VS	// // ()	
208	D-WP(C)/28542/2025 WP(C)/19794/2025	STATE OF ODISHA PANJIA BEHERA VS	AKSHAYA KUMAR JENA VS	// // ()	
209	D-WP(C)/28544/2025 WP(C)/19795/2025	THE CHAIRMAN CUM MANAGING DIRECTOR, ODISHA POWER TRANSMISSIONER CORPORATION LTD. (OPTCL), KHURDA URMILA SAMANTARAY VS	KISHORE KUMAR MISHRA VS	// // ()	AOD20250000498C202500023
210	D-WP(C)/28545/2025	STATE OF ODISHA KARTIK CHANDRA CHAND VS	RAJESH RANJAN SAHOO VS	// // ()	AOD20240000612C202500016
211	D-WP(C)/28546/2025	THE AUTHORISED OFFICER, TP NORTHERN ODISHA DISTRIBUTION LIMITED (TPNODL) SANJAY KUMAR SAHU VS	BISWAMBAR MOHANTY VS	// // ()	
212	D-WP(C)/28547/2025	STATE OF ODISHA BIVAS KANUNGO VS	SUMITRA MOHANTY VS	// // ()	
213	D-WP(C)/28548/2025	STATE OF ODISHA SANKARSAN BEHERA VS	PRAKASH KUMAR MISHRA VS	// // ()	
214	D-WP(C)/28549/2025	STATE OF ODISHA KAUSHALYA KAR VS	SANGRAM JENA VS	// // ()	
215	D-WP(C)/28550/2025	STATE OF ODISHA AMITABH BOSE VS STATE OF ODISHA	TAPOBANTA BARIK VS	// // () //	

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216	D-WP(C)/28551/2025	BRAJA MOHAN MUDULI VS SUB-COLLECTOR, KHORDHA	DURGA PRASAD JENA VS	// 0 //	
217	D-WP(C)/28552/2025	I R MARKETING, MADHYAPRADESH VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //	
218	D-WP(C)/28553/2025	NALINI RANJAN PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //	
219	D-WP(C)/28554/2025	SANJEEB KUMAR BERA VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //	
220	D-WP(C)/28555/2025	SAMIR ROUT VS THE AUTHORISED OFFICER, INDOSTAR CAPITAL FINANCE LIMITED, MUMBAI	ANSUMAN BHUYAN VS	// 0 //	
221	D-WP(C)/28556/2025	CHAITANYA MAHANTA VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //	
222	D-WP(C)/28558/2025	PRAHALLAD SAHOO VS THE CHAIRMAN, PARADEEP PORT AUTHORITY, JAGATSINGHPUR	RAVI SHANKAR SAMAL VS	// 0 //	
223	D-WP(C)/28559/2025	RAKESH PRADHAN VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //	
224	D-WP(C)/28560/2025	SUCHISMITA SWAIN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //	
225	D-WP(C)/28561/2025	PAINU BHOI VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //	
226	D-WP(C)/28563/2025	BASANTI DEHURI VS STATE OF ODISHA	ARUN KUMAR DAS VS	// 0 //	
227	D-WP(C)/28564/2025	DILIP KUMAR PUTHAL	SHASHIBHUSAN BISWAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/28565/2025	ABHAY RAJAK	SIDDHARTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/28567/2025	PRAVATI MALLICK	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	0	
		SUB-COLLECTOR, KENDRAPADA		//	
230	D-WP(C)/28568/2025	BIJAY SINGH THAKUR	BIJAYA KUMAR PARIDA 2	//	AOD20220001998C202500042
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/28569/2025	DILLIP KUMAR PATAL SINGH	SUBRATA MISHRA	//	
		VS	VS	0	
		ADDL COMMISSIONER ADDL REVISION COURT NO IV, BBSR ODISHA		//	
232	D-WP(C)/28571/2025	JAGANNATH PARIDA	HEMANTA KUMAR MUND	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
233	D-WP(C)/28573/2025	HEMANTA KUMAR SWAIN	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/28574/2025	DOCTOR SAHU	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/28575/2025	M/S AHAD AND SONS AND CO,CUTTACK	ABDUL MUQSID	//	
		VS	VS	0	
		COMMISSIONER OF FOOD SAFETY, ODISHA		//	
236	D-WP(C)/28576/2025	SWARUPA NAYAK	ASHIT KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/28577/2025	NARUSU SETHY	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/28578/2025	ASHOK KUMAR PRUSTY	KSHIROD KUMAR ROUT	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/28579/2025	STATE OF ODISHA RANJAN KUMAR SETHY VS	JAGAJIBAN PRADHAN VS	// // 0	
240	D-WP(C)/28580/2025	STATE OF ODISHA KRUTIBAS SAHOO VS	KSHIROD KUMAR ROUT VS	// // 0	
241	D-WP(C)/28581/2025	STATE OF ODISHA AMIYA KUMAR DASH VS	KSHIROD KUMAR ROUT VS	// // 0	
242	D-WP(C)/28582/2025	STATE OF ODISHA AKSHAY KUMAR NATH VS	KSHIROD KUMAR ROUT VS	// // 0	
243	D-WP(C)/28583/2025	STATE OF ODISHA SATYAMANYU PATRA @ SATAN PATRA VS	KSHIROD KUMAR ROUT VS	// // 0	
244	D-WP(C)/28584/2025	STATE OF ODISHA SAMAR BIKRAM BIHARI VS	KSHIROD KUMAR ROUT VS	// // 0	
245	D-WP(C)/28585/2025	STATE OF ODISHA JUGAL MALLIK VS	KSHIROD KUMAR ROUT VS	// // 0	
246	D-WP(C)/28586/2025	STATE OF ODISHA SANJIT PARIDA @ SANJAY PARIDA VS	KSHIROD KUMAR ROUT VS	// // 0	
247	D-WP(C)/28590/2025	STATE OF ODISHA RAJENDRA PARIDA VS	KSHIROD KUMAR ROUT VS	// // 0	
248	D-WP(C)/28591/2025	STATE OF ODISHA GITANJALI MOHAPATRA VS	SAMEER KUMAR DAS VS	// // 0	
249	D-WP(C)/28592/2025	UNION OF INDIA BADAL MALLIK VS STATE OF ODISHA	NIHAL RATH VS	// // 0 //	

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250	D-WP(C)/28593/2025	OMSHREE INFRATECH PRIVATE LIMITED, KHURDAJANMEJAYA KATIKIA VS STATE OF ODISHA	VS	// 0 //	
251	D-WP(C)/28595/2025	HIMANSHUMOHAN SINGH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
252	D-WP(C)/28597/2025	GHANASHYAM JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
253	D-WP(C)/28598/2025	PRAFULLA KUMAR DAS VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500071
254	D-WP(C)/28599/2025	RAJALAKSHMI MOHAPATRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
255	D-WP(C)/28601/2025	PRAHALLAD BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
256	D-WP(C)/28602/2025	SAMARENDU SAMANTARAY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
257	D-WP(C)/28603/2025	BRAJA KISHORE ROUSTRAY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
258	D-WP(C)/28604/2025	BIJAY KUMAR ROUT VS STATE OF ODISHA	SAMAYA KUMAR RAY VS	// 0 //	
259	D-WP(C)/28605/2025	AJAYA KUMAR MAHAPATRA VS PRINCIPAL SECRETARY, DEPT. OF GENERAL	HARIKRUSHNA PANIGRAHI VS ADIMINISTRATION AND PUBLIC GRIEVANCE/ODISHA, KHURDA	// 0 //	
260	D-WP(C)/28608/2025	LUIPA DEGREE COLLEGE, BALASORE VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
261	D-WP(C)/28610/2025	KRISHNA KUMARI PARMANIK	LAXMIKANTA MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
262	D-WP(C)/28612/2025	STATE OF ODISHA KANCHANMALA SAHU	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500094
		VS	VS	()	
263	D-WP(C)/28613/2025	STATE OF ODISHA KARNA PRADHAN	JAYANANDA JENA	//	
		VS	VS	()	
264	D-WP(C)/28618/2025	STATE OF ODISHA SUDHIR KUMAR NAYAK	SUDARSAN BEHERA	//	
		VS	VS	()	
265	D-WP(C)/28620/2025	PRAJATANTRA PRACHAR SAMIT, CUTTACK RASMITA DHARUA	JAYADEBA BEHERA	//	
		VS	VS	()	
266	D-WP(C)/28621/2025	STATE OF ODISHA CUTTACK MUNICIPAL CORPORATION, CUTTACK	PRNOY MOHANTY	//	
		VS	VS	()	
267	D-WP(C)/28623/2025	PRABIR KUMAR DAS NARAYAN MISHRA	SAMAYA KUMAR RAY	//	
		VS	VS	()	
268	D-WP(C)/28626/2025	STATE OF ORISSA SASMITA PRADHAN	SATYABRATA SENAPATI	//	
		VS	VS	()	
269	D-WP(C)/28627/2025	STATE OF ODISHA PRATAP KUMAR SAHOO	ANINDYA KUMAR MISHRA	//	
		VS	VS	()	
270	D-WP(C)/28629/2025	STATE OF ODISHA M/S. SHREE GANESH RICE UDYOG, BARAGARH	BHAGABAT PRASAD RATH	//	
		VS	VS	()	
271	D-WP(C)/28630/2025	ODISHA STATE CIVIL SUPPLY CORPORATION LTD, BBSR UNION OF INDIA	SANTOSH KUMAR SAMANTRAY, C.G.C	//	AOR20220001336C202500006
		VS	VS	()	
272	D-WP(C)/28631/2025	MITRABHANU SAHU TANUJ KUMAR SANTARA	SANJAY KUMAR PARIDA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/28633/2025	STATE OF ODISHA BIJAYA KUMAR PANDA VS	LAMBODAR PRADHAN VS	// // 0	
274	D-WP(C)/28634/2025	STATE OF ODISHA MANGULI JENA VS	SAPAN KUMAR PAL VS	// // 0	
275	D-WP(C)/28635/2025	STATE OF ODISHA SHIVSANKAR MOHANTY VS	VS	// // 0	
276	D-WP(C)/28636/2025	STATE OF ODISHA ABHIMANYU PATSANI VS	BISWANATH PATNAIK VS	// // 0	
277	D-WP(C)/28637/2025	STATE OF ODISHA AFSAR BIBI VS	MANOJ KUMAR PANDA VS	// // 0	
278	D-WP(C)/28638/2025	STATE OF ODISHA M/S. NISTIPUR IMFL RESTAURANT, ON SHOP, CUTTACK VS	ANIL KUMAR MOHANTY VS	// // 0	
279	D-WP(C)/28640/2025	STATE OF ODISHA RANJAN KUMAR BARIK VS	BHASKAR CHANDRA PANDA VS	// // 0	
280	D-WP(C)/28641/2025	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	DHARMENDRA SETHY VS	// // 0	
281	D-WP(C)/28642/2025	STATE OF ODISHA SUBRATA KUMAR MOHANTY VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
282	D-WP(C)/28643/2025	STATE OF ODISHA SANTOSH KUMAR POLAI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
283	D-WP(C)/28644/2025	STATE OF ODISHA SATYAPIR SRICHANDAN VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/28645/2025	BASANTA KUMAR SINGH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
285	D-WP(C)/28646/2025	TARINI COLLEGE OF NURSING, KEONJHAR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
286	D-WP(C)/28647/2025	MUNA SWAIN VS MAMITA KUMARI NAYAK	BIJAY KUMAR MOHANTY VS	// 0 //	
287	D-WP(C)/28648/2025	NEELAMADHAB BRAHMA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
288	D-WP(C)/28649/2025	RANJAN BEHERA VS REGISTRAR, CIVIL COURTS, BERHAMPUR	SUBHADUTTA ROUTRAY VS	// 0 //	
289	D-WP(C)/28650/2025	SUSANTA BEHERA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
290	D-WP(C)/28651/2025	BABA BALI KAPILESWAR DISTRIBUTOR, CUTTACK ATMAJIT MANMITH DAS VS ODISHA STATE COOPERATIVE MILK PRODUCER FEDERATION LTD, BBSR	VS	// 0 //	
291	D-WP(C)/28653/2025	SUMAN SEKHAR MAHANKUDA VS REGISTRAR, CIVIL COURTS, BERHAMPUR	SUBHADUTTA ROUTRAY VS	// 0 //	
292	D-WP(C)/28655/2025	ABDUL AJIZ KHAN VS STATE OF ODISHA	RAMESH CHANDRA BHOI VS	// 0 //	
293	D-WP(C)/28656/2025	M/S.SUSANTA KUMAR MISHRA, BARAGARH VS THE COMMISSIONER (APPEALS), CGST, BBSR	ABHILASH MISHRA VS	// 0 //	
294	D-WP(C)/28657/2025	M/S GHANASHYAM MISRA AND SONS PRIVATE LIMITED, BERHAMPUR VS STATE OF ODISHA	SHRADDHA BEHERA AND ANIL K. SARANGI VS	// 0 //	
295	D-WP(C)/28658/2025	CAPITAL DISTRIBUTIOS, KHURDA	ATMAJIT MANMITH DAS	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
296	D-WP(C)/28659/2025	ODISHA STATE CO OPERATIVE MILK PRODUCER FEDERATION LTD., KHURDA PUSPANJALI NATHSHARMA	SUKANTA KUMAR DALAI	//	AOD20240000306C202500081
		VS	VS	()	
297	D-WPCRL/21360/2025	STATE OF ODISHA SRIDHAR SWAIN	ANUPAM RATH	//	
		VS	VS	()	
298	D-WPCRL/21362/2025	STATE OF ODISHA BISHNUPRIYA TARAI	ABINASH NAYAK	//	
		VS	VS	()	
299	D-ABLAPL/21355/2025	STATE OF ODISHA DEBASMINI MOHAPRAJNYA	JAYDEEP PAL	//	
		VS	VS	()	
300	D-ABLAPL/21357/2025	STATE OF ODISHA GYANA RANJAN SAHOO	LALITENDU MISHRA	MAHILA P.S.(BBSR) /167 /2025	
		VS	VS	()	
301	D-ABLAPL/21364/2025	STATE OF ODISHA JITENDRA KUMAR PAL	BISWABHUSAN DAS	PAHALA /173 /2025	AOR20220001610C202500054
		VS	VS	()	
302	D-ABLAPL/21366/2025	STATE OF ODISHA RATIKANTA TRIPATHY	BISWABHUSAN DAS	JAGATSINGPUR /508 /2025	
		VS	VS	()	
303	D-ABLAPL/21367/2025	STATE OF ODISHA SAMARENDRA SAMAL	BISWABHUSAN DAS	JAGATSINGPUR /508 /2025	
		VS	VS	()	
304	D-ABLAPL/21368/2025	STATE OF ODISHA BHAGABAN HARIJAN	DEEPAK KU SAHOO	DEEPAK KU SAHOO	
		VS	VS	()	
305	D-ABLAPL/21369/2025	STATE OF ODISHA SUDARSAN @ SUDARSHAN PALAI	ARIJEET MISHRA	NIKIRAI /237 /2025	
		VS	VS	()	
306	D-ABLAPL/21370/2025	STATE OF ODISHA MANOJ KUMAR DHAL	ARIJEET MISHRA	JEYPORE MAHILA /123 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/21373/2025	STATE OF ODISHA JHARANA JENA VS	ARIJEET MISHRA VS	// KOREI /132 /2025 ()	
308	D-ABLAPL/21374/2025	STATE OF ODISHA BIRA KISHORE DAS VS	ARIJEET MISHRA VS	// NIKIRAI /22 /2025 ()	
309	D-ABLAPL/21375/2025	STATE OF ODISHA ADHIKARI SAMAL VS	ARIJEET MISHRA VS	// RAJNAGAR /240 /2025 ()	
310	D-ABLAPL/21376/2025	STATE OF ODISHA MINATI DAS @ MINATI LATA DAS VS	AJIT KUMAR SAHOO VS	// BASTA /143 /2025 ()	AOR20220001563C202500013
311	D-ABLAPL/21378/2025	STATE OF ODISHA BISWARANJAN BEHURA VS	ARIJEET MISHRA VS	// RAJNAGAR /243 /2025 ()	
312	D-ABLAPL/21379/2025	STATE OF ODISHA NILAMANI SAHOO VS	RANJIT MOHANTY VS	// BRAMHA BARADA /178 /2024 ()	
313	D-ABLAPL/21382/2025	STATE OF ODISHA PRINCE DASH @ PRINCE SMITH DASH VS	ANTARYAMI BISWAL VS	// KATARBAGA /174 /2024 ()	
314	D-ABLAPL/21383/2025	STATE OF ODISHA KARAN SUNA VS	KAMALAKANTA MOHANTA VS	// BELPAHAR /121 /2025 ()	
315	D-ABLAPL/21385/2025	STATE OF ODISHA RAMESH CHANDRA ROUT @ RAMESH ROUT VS	RANJAN KUMAR ROUT VS	// RAJNAGAR /242 /2025 ()	
316	D-ABLAPL/21386/2025 ABLAPL/8381/2025	STATE OF ODISHA AMIT PRASAD SAMAL VS	PRABODHA CHANDRA NAYAK VS	// CUTTACK VIGILANCE /8 /2025 ()	AOR20220001657C202500075
317	D-ABLAPL/21388/2025 ABLAPL/8382/2025	STATE OF ODISHA(VIG.) SOUMYA SWAROOP DAS VS	PRABODHA CHANDRA NAYAK VS	// CUTTACK VIGILANCE /7 /2025 ()	AOR20220001657C202500077
		STATE OF ODISHA(VIG.)		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/21395/2025	KISHORE KUMAR PATRA VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /8 /2025 () //	AOR20220001657C202500076
319	D-ABLAPL/21397/2025	DUKILI MAHANANDIA @ DUKHIRAM MAHANANDIA	PANCHANAN PANIGRAHI VS	CHANDILI /128 /2025 () //	AOD20250000009C202500037
320	D-ABLAPL/21398/2025	RABINDRA GACHHAYAT @ RABINDRA GOCHAYATAMLAN SHAKTI PAUL VS STATE OF ODISHA	VS	TIRTOL /296 /2025 () //	
321	D-ABLAPL/21399/2025	MANORANJAN BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /136 /2025 () //	AOD20250000009C202500036
322	D-ABLAPL/21400/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	GANIA /66 /2025 () //	AOD20240000012C202500147
323	D-ABLAPL/21401/2025	MITU @ ARUN BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHHENDIPADA /476 /2024 () //	AOD20250000009C202500038
324	D-ABLAPL/21402/2025	DEBARAJ SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// () //	AOD20220004020C202500030
325	D-ABLAPL/21404/2025	BANGURU @ PABITRA KUMAR PRADHAN VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BADSAHI /404 /2023 () //	
326	D-ABLAPL/21412/2025	BHAGABATA MALIK @ BHAGABAT MALIK VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	SORO /434 /2025 () //	
327	D-ABLAPL/21417/2025	BUDHIBAMAN SWAIN @ BUDHIA SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /215 /2025 () //	
328	D-ABLAPL/21423/2025	RAKESH LENKA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	CUTTACK SADAR /490 /2025 () //	
329	D-ABLAPL/21424/2025	NARAYAN ROUT	OM PRAKASH SARAN	DHENKANAL SADAR /568 /2025	AOR20220000371C202500122

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/21425/2025	DIPAK ROUT @ SOUMYA RANJAN ROUT	SAI SAGAR MOHAPATRA	TIGIRIA /80 /2024	AOD20250000928C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/21426/2025	MIHIR KUMAR DAS	NIRANJAN LENKA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/21427/2025	DIPAK ROUT @ SOUMYA RANJAN ROUT	SAI SAGAR MOHAPATRA	TIGIRIA /167 /2024	AOD20250000928C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/21431/2025	SANTOSH KUMAR BHUYAN @ SILU BHUYAN	DIPTI MOHAPATRA	JATNI P.S. /118 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/21435/2025	BISWAJIT JENA	PRAFULLA KUMAR BISWAL	AUL /44 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/21437/2025	GYANA RANJAN MALLICK	SACHI RANJAN BEHERA	MAHILA PS,SEC-3,ROURKELA /15 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/21444/2025	KAILASH CHANDRA BARAL	SMRUTI RANJAN ROUT	BANAPUR P.S. /236 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/21449/2025	AMRESH CHANDRA BARAL	SMRUTI RANJAN ROUT	BANAPUR P.S. /236 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/21450/2025	GAJENDRA BEHERA	PRAMOD KUMAR JENA	BALASORE TOWN /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/21451/2025	BHARATA BARAL	JAYADEBA BEHERA	BALUGAON P.S. /194 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/21454/2025	GOPAL MAHURI	JAYANTA KUMAR MAJHI	BALIAPAL /161 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/21455/2025	STATE OF ODISHA DIPAK ROUT @ SOUMYA RANJAN ROUT VS	SAI SAGAR MOHAPATRA VS	// TIGIRIA /154 /2024 ()	AOD20250000928C202500004
342	D-ABLAPL/21456/2025	STATE OF ODISHA KRUPASINDHU DUTTA VS	ARUN KUMAR BEHERA VS	// KAMARDA /114 /2025 ()	AOR20220003422C202500083
343	D-ABLAPL/21457/2025	STATE OF ODISHA SK. JASIM VS	JAYANTA KUMAR MAJHI VS	// BASTA /224 /2025 ()	
344	D-ABLAPL/21461/2025	STATE OF ODISHA DAMBARU BEHERA @ DAMBUR BEHERA VS	AMITAV TRIPATHY VS	// BERHAMPUR SADAR /287 /2025 ()	
345	D-ABLAPL/21462/2025	STATE OF ODISHA RAJANIKANTA @ RAJANI KANTA MOHANTY VS	BIRAJA PRASAD NANDA VS	// INDUASTRIAL,NISA /214 /2025 ()	
346	D-ABLAPL/21465/2025	STATE OF ODISHA DEBESH SAHU VS	JYOTIRMAYA SAHOO VS	// BARPALLI /192 /2025 ()	
347	D-ABLAPL/21466/2025	STATE OF ODISHA KARTIK CHANDRA MAHALIK VS	BHAWANI SANKAR PANIGRAHI VS	// BASTA /230 /2023 ()	
348	D-ABLAPL/21467/2025	STATE OF ODISHA BIKASH CHANDRA BEHERA @ BIKASH BHERA VS	AMITAV TRIPATHY VS	// BERHAMPUR SADAR /287 /2025 ()	
349	D-ABLAPL/21468/2025	STATE OF ODISHA SHYAM NANDAN SAHU @ SRI SHYAM NANDA SAHU VS	JYOTIRMAYA SAHOO VS	// BARPALLI /192 /2025 ()	
350	D-ABLAPL/21469/2025	STATE OF ODISHA LOKANATH MISHRA VS	JYOTIRMAYA SAHOO VS	// CUTTACK VIGILANCE /8 /2025 ()	
351	D-ABLAPL/21471/2025	STATE OF ODISHA(VIG.) KANHU CHARAN PARIDA @ KANHUA VS	AMLAN SHAKTI PAUL VS	// INFOVALLY UPD BHUBANESWAR /146 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/21472/2025	BIJAYA DAS @ BIJAYA KUMAR DAS VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /498 /2023 () //	
353	D-ABLAPL/21473/2025	KRISHNA PRIYA PRADHAN VS STATE OF ODISHA	RAJIBA LOCHAN PRADHAN VS	BOLAGARH P.S. /136 /2023 () //	AOR20220004308C202500002
354	D-ABLAPL/21475/2025	MANAS KUMAR SAHU VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	BHANJPUR /193 /2025 () //	AOR20220004051C202500023
355	D-ABLAPL/21476/2025	LOKANATH MISHRA VS STATE OF ODISHA(VIG.)	JYOTIRMAYA SAHOO VS	CUTTACK VIGILANCE /7 /2025 () //	
356	D-ABLAPL/21477/2025	SRI KUMAR ROUTRAY @ KUMAR RAUTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /476 /2025 () //	
357	D-ABLAPL/21478/2025	PRATAP KUMAR SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /348 /2025 () //	AOR20220001736C202500023
358	D-ABLAPL/21479/2025	SANJAY KUMAR SWAIN VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	SABARANG /110 /2025 () //	AOR20220004593C202500028
359	D-ABLAPL/21487/2025	NISHIKANTA BEHURIA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKA /288 /2019 () //	
360	D-ABLAPL/21491/2025	SAROJ KUMAR MAJHI VS STATE OF ODISHA	CHIRANJIB ROUT VS	BANARAPAL /306 /2025 () //	
361	D-ABLAPL/21492/2025	LAXMAN DAS VS STATE OF ODISHA	SYED IQBAL VS	BERHAMPUR SADAR /222 /2025 () //	AOR20220001843C202500027
362	D-ABLAPL/21493/2025	MD. RAMIJ @ MD. RAMAZ RAJA @ MD. RAMEEZ RAZVI VS STATE OF ODISHA	MIRENDRA KUMAR MOHAPATRA VS	KUTRA /156 /2025 () //	
363	D-ABLAPL/21498/2025	GHANASHYAM TANDI	BHARAT BHUSAN ROUTRAY	BIJEPUR /106 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/21499/2025	PRAMODA KUMAR TRIPATHY	LALATENDU SAMANTARAY	BHANJANAGAR /224 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/21504/2025	TRINATH NIRIKI	ANANTA NARAYAN PATTANAYAK	NANDAPUR /75 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/21507/2025	SANU MENDULI @ RONIT RANJAN MENDULI	SOM SEKHAR RATH	RAIRAKHOL /158 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/21508/2025	KIRAN KUMAR MOHANTY @ KIRAN MOHANTY	SUNIL KUMAR PANDA	DHENKANAL SADAR /362 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/21511/2025	SUSIL RAJHANSA @ SUSHIL RAJHANS @ TULU	JUGALA KISHORE PANDA	KISHORENAGAR (ANUGUL) /178 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/21518/2025	ALOK KUMAR NAIK	Prabodha Chandra Nayak	//	AOR20220001657C202500079
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/21519/2025	KRUSHNA CHANDRA SETHI	Prabodha Chandra Nayak	//	AOR20220001657C202500080
		VS	VS	()	
		STATE OF ODISHA VIGILANCE		//	
371	D-ABLAPL/21521/2025	LUKESWAR PATEL	Prabodha Chandra Nayak	//	AOR20220001657C202500078
		VS	VS	()	
		STATE OF ODISHA VIGILANCE		//	

ORISSA HIGH COURT

MISC CASES FILED on :16/07/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/28557/2025 GUAP/ /	NUTAN GAHAN MP	SOUMYAJYOTI BISWAL	10/2025
2	D-GUAP/28557/2025 GUAP/ /	NUTAN GAHAN MP	SOUMYAJYOTI BISWAL	11/2025
3	D-ITA/28587/2025 ITA/ /	ANIL PRASAD DAS MP	KSHIROD KUMAR SAHOO	21/2025
4	D-ITA/28587/2025 ITA/ /	ANIL PRASAD DAS MP	KSHIROD KUMAR SAHOO	22/2025
5	D-TRPCRL/21512/2025 TRPCRL/ /	UMAKANTA SENAPATI MP	PRASANT KUMAR BARIK	67/2025
6	D-MSA/21983/2025 MSA/26/2025	SAMPURNA CONTECH PVT. LTD., KHURD MP	PRAKASH KUMAR MISHRA	81/2025
7	D-MSA/21985/2025 MSA/28/2025	SAMPURNA CONTECH PVT. LTD., KHORDHA MP	PRAKASH KUMAR MISHRA	82/2025
8	D-MSA/21979/2025 MSA/27/2025	SAMPURNA CONTECH PVT. LTD.,KHORDHA MP	PRAKASH K. MISHRA	83/2025
9	D-CRLMP/5070/2025 CRLMP/253/2025	BASANTI BEHERA MP		162/2025
10	D-SA/308/1991 SA/308/1991	RADHAMANI MP	M/S.C.R.RAY	232/2025
11	D-SA/308/1991 SA/308/1991	RADHAMANI MP	M/S.C.R.RAY	233/2025
12	D-RVWPET/368/2022 RVWPET/368/2022	GENERAL MANAGER, UCO BANK, HEAD OFFICE, MP	SEBASTIAN MISHRA KATA	270/2025
13	D-RPFAM/7020/2025 RPFAM/48/2025	HEMANTA KUMAR RAY MP	PRATYUSHA NAIDU	308/2025
14	D-CMAPL/28524/2025 CMAPL/ /	DEBENDRA SUNA MP	KABIRAJ PRADHAN	365/2025
15	D-MATA/24516/2025 MATA/ /	ANIL PATRA MP	SURYASNATA MOHAPATRA	378/2025
16	D-MATA/28572/2025 MATA/ /	SABITA BARIK @ MAHANA MP	RUCHI RAJGARHIA	379/2025
17	D-MATA/26623/2025 MATA/ /	TRIPURARI MEHER MP	OM SWARUP	380/2025
18	D-CRLREV/21092/2025 CRLREV/ /	BHOLANATH BEHERA MP	KISHORE CHANDRA RAJGURU MOHAPATRA	594/2025
19	D-CRLREV/21390/2025 CRLREV/ /	HALADHARA MAHANTA MP	DIGAMBAR SETHI	595/2025
20	D-CRLREV/21406/2025 CRLREV/ /	SK. AKTAR ALI MP	JAGABANDHU ROUT	596/2025
21	D-CRLREV/21406/2025 CRLREV/ /	SK. AKTAR ALI MP	JAGABANDHU ROUT	597/2025
22	D-CRLREV/21433/2025 CRLREV/ /	UPENDRANATH BEHERA MP	BINAYA KUMAR MOHANTY	598/2025
23	D-CRLREV/21500/2025 CRLREV/ /	KAMAL MALLICK @ LALU MP	ASHOK KUMAR SARANGI	599/2025
24	D-BLAPL/11029/2025 BLAPL/4147/2025	MAHESH DIGAL MP	HEMANT KUMAR TRIPATHY	777/2025
25	D-RSA/227/2019 RSA/227/2019	SRIPATI NAYAK@ACHARYA MP	M/S.	985/2025
26	D-RSA/356/2022	REGULATED MARKET COMMITTEE,RAHISON	SOUMYA MISHRA	

	RSA/356/2022	MP		986/2025
27	D-RSA/356/2022	REGULATED MARKET COMMITTEE, RAHARSONOMYA MISHRA		
	RSA/356/2022	MP		987/2025
28	D-RSA/25730/2025	RABINDRA MOHAN DAS	PRASANTA KUMAR SATAPATHY	
	RSA/ /	MP		988/2025
29	D-RSA/65/2013	SABITA SAMANTARAY	M/S.SATYARANJAN MOHAPATRA	
	RSA/65/2013	MP		989/2025
30	D-RSA/24442/2025	MATI BHOTRA	MANOJ KUMAR PATI	
	RSA/ /	MP		990/2025
31	D-CMP/28464/2025	KRUSHNA PRASAD SATPATHY	MANASH RANJAN BAUG	
	CMP/1053/2025	MP		1050/2025
32	D-CMP/820/2025	BASUDEV PADHI		
	CMP/36/2025	MP		1051/2025
33	D-CMP/21915/2025	PRAMILA MALLICK	SURYA MOHAPATRA	
	CMP/ /	MP		1052/2025
34	D-CMP/14254/2025	RANJITA NAIK	AMIT PRASAD BOSE	
	CMP/538/2025	MP		1053/2025
35	D-CMP/28588/2025	SMILE INDIA CREATION PVT. LTD.,BBSR	KSHIROD KUMAR SAHOO	
	CMP/ /	MP		1054/2025
36	D-CMP/28594/2025	ASHOK KUMAR BEHERA	MAHESWAR MOHANTY	
	CMP/ /	MP		1055/2025
37	D-CMP/28596/2025	SUBRAT KUMAR BATU @ BADU	JAYDEEP PAL	
	CMP/ /	MP		1056/2025
38	D-CMP/28606/2025	NABA KUMAR MOHANTY	SANJEEV UDGATA	
	CMP/ /	MP		1057/2025
39	D-CMP/28652/2025	SK.ALLAUDDIN	SHIVSANKAR MOHANTY	
	CMP/ /	MP		1058/2025
40	D-ABLAPL/4794/2025	RAMAKANTA BEHERA		
	ABLAPL/1830/2025	MP		1346/2025
41	D-ABLAPL/17380/2025	PIYUSH JHA		
	ABLAPL/7124/2025	MP		1347/2025
42	D-ABLAPL/3553/2018	AKSHAYA MALIK	PRAKASH CHANDRA DASH	
	ABLAPL/3553/2018	MP		1348/2025
43	D-ABLAPL/3622/2024	BANAMALI OJHA		
	ABLAPL/1426/2024	MP		1349/2025
44	D-ABLAPL/4858/2024	JAGA GOUDA @ JAGANATH GOUDA		
	ABLAPL/1832/2024	MP		1350/2025
45	D-ABLAPL/6270/2025	SRIKANTA PANDA		
	ABLAPL/2905/2025	MP		1351/2025
46	D-ABLAPL/6276/2025	SRIKANTA PANDA		
	ABLAPL/2442/2025	MP		1352/2025
47	D-ABLAPL/14905/2025	JITU DALEI		
	ABLAPL/6219/2025	MP		1353/2025
48	D-ABLAPL/6932/2025	MINU MOHANTY		
	ABLAPL/2647/2025	MP		1354/2025
49	D-MACA/28479/2025	MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK, KHARATHA		
	MACA/ /	MP		1845/2025
50	D-MACA/28488/2025	KHUJAR GOUD	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1846/2025
51	D-MACA/26442/2025	D.M., NEW INDIA ASSURANCE CO. LTD., CUTTACK	SOMNATH ROY	
	MACA/ /	MP		1847/2025
52	D-MACA/27745/2025	NATIONAL INSURANCE CO. LTD.,CUTTACK	SABITA RANJAN PATNAIK	
	MACA/ /	MP		1848/2025
53	D-MACA/28525/2025	SBI GENERAL INSURANCE CO. LTD., BBSR	SOMNATH ROY	
	MACA/ /	MP		1849/2025
54	D-MACA/27037/2025	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		1850/2025
55	D-MACA/18209/2025	PITMBAR ADJUED	SURAJ MOHANTY	
	MACA/582/2025	MP		1851/2025
56	D-CRLMC/21354/2025	KABITA PARIDA	PRAGYANT HARICHAANDAN	
	CRLMC/ /	MP		1858/2025
57	D-CRLMC/21380/2025	ABHIMANYU PATI	SUMIT SEKHAR PATTANAIAK	
	CRLMC/ /	MP		1859/2025

58	D-CRLMC/21391/2025 CRLMC/ /	ABHILASH ROUT MP	NIRANJAN SINGH (1)	1860/2025
59	D-CRLMC/21392/2025 CRLMC/ /	NIKHAT PARWEEN MP	AMULYA RATNA PANDA	1861/2025
60	D-CRLMC/21411/2025 CRLMC/ /	SAKTIDEV MISHRA MP	PRAKASH CHANDRA DASH	1862/2025
61	D-CRLMC/35379/2024 CRLMC/4488/2024	MIR JALLAL UDDIN @ KALIA MP	PRABHAS CHANDRA PANDA	1863/2025
62	D-CRLMC/21432/2025 CRLMC/ /	LALITA BEHERA MP	SUNIL KUMAR PANDA	1864/2025
63	D-CRLMC/21439/2025 CRLMC/ /	A.K.DAS ASSOCIATES LTD., BBSR MP	CHIRANJEEV BIDYABHUSHAN	1865/2025
64	D-CRLMC/21443/2025 CRLMC/ /	SANTOSH KUMAR PANIGRAHY MP	SIDHARTH PRASAD DAS	1866/2025
65	D-CRLMC/21447/2025 CRLMC/ /	SAMBHU NATH MP	AMLAN MOHANTY	1867/2025
66	D-CRLMC/21448/2025 CRLMC/ /	MUNA @ JAGANNATH NAIK MP	PARSURAM PANDA	1868/2025
67	D-CRLMC/21453/2025 CRLMC/ /	SAMBIT PANDA MP	NIRMAL CHANDRA MOHANTY	1869/2025
68	D-CRLMC/18185/2025 CRLMC/2195/2025	KARNA MAJHI MP		1870/2025
69	D-CRLMC/6186/2025 CRLMC/925/2025	SANGRAM KESHARI MOHANTY MP	SURAJ MOHANTY	1871/2025
70	D-CRLMC/6248/2025 CRLMC/955/2025	SANGRAM KESHARI MOHANTY MP	SURAJ MOHANTY	1872/2025
71	D-CRLMC/21494/2025 CRLMC/ /	DIBAKAR SUTAR MP	AMLAN SHAKTI PAUL	1873/2025
72	D-CRLA/19992/2025 CRLA/804/2025	MAGU ROUL MP	DIPTIMAYEE LENKA	1912/2025
73	D-CRLA/21363/2025 CRLA/ /	GANESWAR SAHU MP	GYANESWAR SATPATHY	1913/2025
74	D-CRLA/21363/2025 CRLA/ /	GANESWAR SAHU MP	GYANESWAR SATPATHY	1914/2025
75	D-CRLA/19992/2025 CRLA/804/2025	MAGU ROUL MP	DIPTIMAYEE LENKA	1915/2025
76	D-CRLA/21377/2025 CRLA/ /	GANESH @ GANESWAR GEDI MP	DEBASNAN DAS	1916/2025
77	D-CRLA/21377/2025 CRLA/ /	GANESH @ GANESWAR GEDI MP	DEBASNAN DAS	1917/2025
78	D-CRLA/17835/2025 CRLA/676/2025	BABAJI CHARAN PRUSTY MP	HEMANT KUMAR MUND	1918/2025
79	D-CRLA/1166/2023 CRLA/1166/2023	MANUGLU NAIK MP	RESHMA BEHERA	1919/2025
80	D-CRLA/138/2018 CRLA/138/2018	PRABHAKAR@PRAVAKAR GOUDA MP	M/S. TAPAN JYOTI PANI, J.K.MAJHI,	1920/2025
81	D-CRLA/21488/2025 CRLA/ /	LULU LAMA MP	SARFARAZ AHMED	1921/2025
82	D-CRLA/503/2022 CRLA/503/2022	BAPI@SANTOSH KUMAR BEDANT MP	BHABANI SHANKAR DASPARIDA, M/S S K ZAFARULLA, J KAMILA, C	1922/2025
83	D-CRLA/500/2023 CRLA/500/2023	SURESH SAHU MP	JIBANANANDA MOHANTY	1923/2025
84	D-CRLA/1369/2025 CRLA/126/2025	TUKUNA SOY MP	SUSHANTA KUMAR SAMANTARAY	1924/2025
85	D-CRLA/37498/2024 CRLA/1295/2024	SANURJYA NAIK MP	ARJUN NAIK,C. KASTURI,MISS BHAGYASHREE	1925/2025
86	D-WA/28466/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3183/2025
87	D-WA/28466/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	3184/2025
88	D-WA/28498/2025 WA/ /	ASWINI KUMAR SAMANTRAY MP	SAIBRATA RATH	3185/2025
89	D-WA/28498/2025	ASWINI KUMAR SAMANTRAY	SAIBRATA RATH	

	WA/ /	MP		3186/2025
90	D-WA/28498/2025	ASWINI KUMAR SAMANTRAY	SAIBRATA RATH	
	WA/ /	MP		3187/2025
91	D-WA/28508/2025	BDA, BBSR	GYANA RANJAN MAHAPATRA	
	WA/ /	MP		3188/2025
92	D-WA/28508/2025	BDA, BBSR	GYANA RANJAN MAHAPATRA	
	WA/ /	MP		3189/2025
93	D-WA/10348/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C.	
	WA/727/2025	MP		3190/2025
94	D-WA/28536/2025	UNION OF INDIA	BISWAJIT MAHARANA(SR. PANEL COUNSEL)	
	WA/ /	MP		3191/2025
95	D-WA/28536/2025	UNION OF INDIA	BISWAJIT MAHARANA(SR. PANEL COUNSEL)	
	WA/ /	MP		3192/2025
96	D-WA/28536/2025	UNION OF INDIA	BISWAJIT MAHARANA(SR. PANEL COUNSEL)	
	WA/ /	MP		3193/2025
97	D-WA/28467/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3194/2025
98	D-WA/28467/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3195/2025
99	D-WA/28533/2025	CENTRAL UNIVERSITY OF ORISSA	SIDHARTH SANKAR MOHAPATRA,SR. PANEL COUNSEL	
	WA/ /	MP		3196/2025
100	D-WA/28533/2025	CENTRAL UNIVERSITY OF ORISSA	SIDHARTH SANKAR MOHAPATRA,SR. PANEL COUNSEL	
	WA/ /	MP		3197/2025
101	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3198/2025
102	D-WA/28534/2025	STATE OF ODISHA	SWAYAMBHU MISHRA,A.S.C	
	WA/ /	MP		3199/2025
103	D-WA/28534/2025	STATE OF ODISHA	SWAYAMBHU MISHRA,A.S.C	
	WA/ /	MP		3200/2025
104	D-WA/28534/2025	STATE OF ODISHA	SWAYAMBHU MISHRA,A.S.C	
	WA/ /	MP		3201/2025
105	D-WA/28535/2025	STATE OF ODISHA	GAYATRI PATRA,A.S.C	
	WA/ /	MP		3202/2025
106	D-WA/28535/2025	STATE OF ODISHA	GAYATRI PATRA,A.S.C	
	WA/ /	MP		3203/2025
107	D-WA/28538/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		3204/2025
108	D-WA/28538/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		3205/2025
109	D-WA/49797/2024	RANJAN KUMAR PRAHARAJ	CHAKRADHAR SINGH	
	WA/3195/2024	MP		3206/2025
110	D-WP(C)/8667/2025	SATYABHAMA DEVI WELFARE TRUST, KHURDA		
	WP(C)/6457/2025	MP		11851/2025
111	D-WP(C)/31912/2022	RABINDRANATH BARAL	MANAS PATI	
	WP(C)/31912/2022	MP		11852/2025
112	D-WP(C)/28461/2025	HRUDANANDA NAYAK	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		11853/2025
113	D-WP(C)/28469/2025	RAJENDRA KUMAR DIGHI	ANIL KUMAR DAS	
	WP(C)/ /	MP		11854/2025
114	D-WP(C)/26265/2024	PRATAP KUMAR PATTANAIK	ANIL KUMAR DAS	
	WP(C)/16555/2024	MP		11855/2025
115	D-WP(C)/31266/2024	KRUSHNA CHANDRA BALABANTARAY	ANIL KUMAR DAS	
	WP(C)/19594/2024	MP		11856/2025
116	D-WP(C)/10971/2025	JITENDRA KUMAR MAHAPATRA		
	WP(C)/7984/2025	MP		11857/2025
117	D-WP(C)/37732/2024	SNEHALATA KANUNGO @ PATTNAIK	GOPINATH MISHRA	
	WP(C)/22086/2024	MP		11858/2025
118	D-WP(C)/28480/2025	RAMESH CHANDRA OJHA	APARESH BHOI	
	WP(C)/19809/2025	MP		11859/2025
119	D-WP(C)/28482/2025	SENATOR INFOTECH PVT. LTD., BBSR	TRILOCHAN NANDA	
	WP(C)/ /	MP		11860/2025
120	D-WP(C)/28484/2025	LOKNATH SAHOO	LALIT KUMAR MAHARANA	
	WP(C)/19787/2025	MP		11861/2025

121	D-WP(C)/28487/2025 WP(C)/ /	SATYANARAYAN BEHERA MP	BIDYADHAR MANSING	11862/2025
122	D-WP(C)/28492/2025 WP(C)/ /	RATIKANTA PATRA MP	KALYAN PATNAIK	11863/2025
123	D-WP(C)/27893/2025 WP(C)/19394/2025	NILAM KUMAR SWAIN MP	SUDEEP KUMAR SARANGI	11864/2025
124	D-WP(C)/28499/2025 WP(C)/ /	PRASANTA SWAIN MP	GYANA RANJAN MAHAPATRA	11865/2025
125	D-WP(C)/27132/2025 WP(C)/ /	BIGYAN MIHIR ROUT MP	DEBASNAN DAS	11866/2025
126	D-WP(C)/27809/2025 WP(C)/ /	M/S RAM KRUSHNA DAS MP	KSHIROD KUMAR SAHOO	11867/2025
127	D-WP(C)/28501/2025 WP(C)/ /	BIREN JENA MP	BIPLABA P.B. BAHALI	11868/2025
128	D-WP(C)/28503/2025 WP(C)/ /	PRATYUSH RANJAN MISHRA MP	MITALEE JESTHI	11869/2025
129	D-WP(C)/16616/2025 WP(C)/12624/2025	SARAT CHANDA MOHAPATRA MP	SUBRAT KUMAR KAR	11870/2025
130	D-WP(C)/21727/2025 WP(C)/15151/2025	BANSIDHAR SWAIN MP	DEBAKANTA MOHANTY	11871/2025
131	D-WP(C)/28507/2025 WP(C)/ /	BASANTI DEHURI MP	ARUN KUMAR DAS	11872/2025
132	D-WP(C)/28512/2025 WP(C)/ /	BASANTI DEHURI MP	ARUN KUMAR DAS	11873/2025
133	D-WP(C)/48535/2024 WP(C)/29447/2024	SUJAY KUMAR DAS MP	MR. SUBIR PALIT(SR.ADV.), PRATIK DASH	11874/2025
134	D-WP(C)/20127/2025 WP(C)/13988/2025	MAHESWATA PARIDA MP	PRASANNA KUMAR MISRA	11875/2025
135	D-WP(C)/28516/2025 WP(C)/ /	DEBASIS MOHAPATRA MP	DEBI PRASAD DHALSAMANTA	11876/2025
136	D-WP(C)/28528/2025 WP(C)/19802/2025	SUSRIDEV BIDIKA MP	SANTOSH KUMAR MAHANTY	11877/2025
137	D-WP(C)/22734/2025 WP(C)/16447/2025	SUDHAKAR GIRI MP	DILLIP KUMAR MOHAPATRA	11878/2025
138	D-WP(C)/24732/2025 WP(C)/17710/2025	ITISHREE BEHERA MP	DILLIP KUMAR MOHAPATRA	11879/2025
139	D-WP(C)/3572/2025 WP(C)/3178/2025	JHANJA SAHOO MP	DEEPALI MAHAPATRA	11880/2025
140	D-WP(C)/3576/2025 WP(C)/3609/2025	SABITRI NAYAK MP	DEEPALI MAHAPATRA	11881/2025
141	D-WP(C)/35185/2024 WP(C)/21286/2024	SUKANTI SAHOO MP	SAMEER KUMAR DAS	11882/2025
142	D-WP(C)/35185/2024 WP(C)/21286/2024	SUKANTI SAHOO MP	SAMEER KUMAR DAS	11883/2025
143	D-WP(C)/28537/2025 WP(C)/ /	M/S AASTHA HOSPITAL, GANJAM MP	DEEPALI MAHAPATRA	11884/2025
144	D-WP(C)/28540/2025 WP(C)/19791/2025	BHAGIRATHI MOHANTY MP	AKSHAYA KUMAR JENA	11885/2025
145	D-WP(C)/28542/2025 WP(C)/19794/2025	PANJIA BEHERA MP	AKSHAYA KUMAR JENA	11886/2025
146	D-WP(C)/28547/2025 WP(C)/ /	BIVAS KANUNGO MP	SUMITRA MOHANTY	11887/2025
147	D-WP(C)/53165/2024 WP(C)/32656/2024	PRADYUMNA KUMAR PRADHAN MP	SUKANTA KUMAR MISHRA	11888/2025
148	D-WP(C)/29511/2021 WP(C)/29511/2021	SUSHANTA KUMAR MOHANTY MP	SUSHANTA KUMAR MOHANTY (IN PERSON), MR. ANUPAM DASH	11889/2025
149	D-WP(C)/28552/2025 WP(C)/ /	I R MARKETING, MADHYAPRADESH MP	BIBHU PRASAD DAS	11890/2025
150	D-WP(C)/28555/2025 WP(C)/ /	SAMIR ROUT MP	ANSUMAN BHUYAN	11891/2025
151	D-WP(C)/28560/2025 WP(C)/ /	SUCHISMITA SWAIN MP	PRAJIT KUMAR PRADHAN	11892/2025
152	D-WP(C)/28563/2025	BASANTI DEHURI	ARUN KUMAR DAS	

	WP(C)/ /	MP		11893/2025
153	D-WP(C)/28569/2025	DILLIP KUMAR PATAL SINGH	SUBRATA MISHRA	
	WP(C)/ /	MP		11894/2025
154	D-WP(C)/12397/2025	M/S HARJI ENGINEERING WORKS PRIVATE LIMITED, NEW DELHI		
	WP(C)/8846/2025	MP		11895/2025
155	D-WP(C)/25539/2025	BADAL KUMAR MOHAPATRA	DIPTI RANJAN SWAIN	
	WP(C)/18496/2025	MP		11896/2025
156	D-WP(C)/28575/2025	M/S AHAD AND SONS AND CO, CUTTACK	ABDUL MUQSID	
	WP(C)/ /	MP		11897/2025
157	D-WP(C)/28577/2025	NARUSU SETHY	JAGAJIBAN PRADHAN	
	WP(C)/ /	MP		11898/2025
158	D-WP(C)/28579/2025	RANJAN KUMAR SETHY	JAGAJIBAN PRADHAN	
	WP(C)/ /	MP		11899/2025
159	D-WP(C)/11724/2025	DURJYODHANA SAHOO		
	WP(C)/8645/2025	MP		11900/2025
160	D-WP(C)/28591/2025	GITANJALI MOHAPATRA	SAMEER KUMAR DAS	
	WP(C)/ /	MP		11901/2025
161	D-WP(C)/28593/2025	OMSHREE INFRATECH PRIVATE LIMITED, Jharkhand	DAYA KATIKIA	
	WP(C)/ /	MP		11902/2025
162	D-WP(C)/28595/2025	HIMANSHUMOHAN SINGH	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		11903/2025
163	D-WP(C)/24156/2025	M/S ORGANOPONIX PRIVATE LTD, PURI	JYOTI PRASAD PATRI	
	WP(C)/17365/2025	MP		11904/2025
164	D-WP(C)/28402/2025	M/S SURBURBAN INDUSTRIES (P) LTD., BBSR	KUMAR ROY	
	WP(C)/ /	MP		11905/2025
165	D-WP(C)/28598/2025	PRAFULLA KUMAR DAS	DR. BINODA KUMAR MISHRA	
	WP(C)/ /	MP		11906/2025
166	D-WP(C)/28608/2025	LUIPA DEGREE COLLEGE, BALASORE	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		11907/2025
167	D-WP(C)/28605/2025	AJAYA KUMAR MAHAPATRA	HARIKRUSHNA PANIGRAHI	
	WP(C)/ /	MP		11908/2025
168	D-WP(C)/28621/2025	CUTTACK MUNICIPAL CORPORATION, CUTTACK	PROBHOY MOHANTY	
	WP(C)/ /	MP		11909/2025
169	D-WP(C)/28626/2025	SASMITA PRADHAN	SATYABRATA SENAPATI	
	WP(C)/ /	MP		11910/2025
170	D-WP(C)/28627/2025	PRATAP KUMAR SAHOO	ANINDYA KUMAR MISHRA	
	WP(C)/ /	MP		11911/2025
171	D-WP(C)/28629/2025	M/S. SHREE GANESH RICE UDYOG, BARANGAR	ABHABAT PRASAD RATH	
	WP(C)/ /	MP		11912/2025
172	D-WP(C)/28631/2025	TANUJ KUMAR SANTARA	SANJAY KUMAR PARIDA	
	WP(C)/ /	MP		11913/2025
173	D-WP(C)/28630/2025	UNION OF INDIA	SANTOSH KUMAR SAMANTRAY, C.G.C	
	WP(C)/ /	MP		11914/2025
174	D-WP(C)/5922/2025	MAA MANGALA PRIMARY FISHERMEN CO-OPERATIVE SOCIETY LTD. PURI		
	WP(C)/4616/2025	MP		11915/2025
175	D-WP(C)/5922/2025	MAA MANGALA PRIMARY FISHERMEN CO-OPERATIVE SOCIETY LTD. PURI		
	WP(C)/4616/2025	MP		11916/2025
176	D-WP(C)/23662/2025	RANGALATA BEHERA	ARUN KUMAR MISHRA 2	
	WP(C)/16312/2025	MP		11917/2025
177	D-WP(C)/23658/2025	TRILOCHAN NAYAK	ARUN KUMAR MISHRA 2	
	WP(C)/16306/2025	MP		11918/2025
178	D-WP(C)/9099/2025	GARUDA BEHERA	AMIT PRASAD BOSE	
	WP(C)/6814/2025	MP		11919/2025
179	D-WP(C)/9099/2025	GARUDA BEHERA		
	WP(C)/6814/2025	MP		11920/2025
180	D-WP(C)/28637/2025	AFSAR BIBI	MANOJ KUMAR PANDA	
	WP(C)/ /	MP		11921/2025
181	D-WP(C)/28638/2025	M/S. NISTIPUR IMFL RESTAURANT, ON SHOPTOWN	KUMAR MOHANTY	
	WP(C)/ /	MP		11922/2025
182	D-WP(C)/28640/2025	RANJAN KUMAR BARIK	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		11923/2025
183	D-WP(C)/28642/2025	SUBRATA KUMAR MOHANTY	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		11924/2025

184	D-WP(C)/28644/2025 WP(C)/ /	SATYAPIR SRICHANDAN MP	SOURAV SUMAN BHUYAN	11925/2025
185	D-WP(C)/28649/2025 WP(C)/ /	RANJAN BEHERA MP	SUBHADUTTA ROUSTRAY	11926/2025
186	D-WP(C)/28650/2025 WP(C)/ /	SUSANTA BEHERA MP	TUSAR KUMAR MISHRA	11927/2025
187	D-WP(C)/28651/2025 WP(C)/ /	BABA BALI KAPILESWAR DISTRIBUTOR, CUTACK MP	ATMAJIT MANMITH DAS	11928/2025
188	D-WP(C)/28653/2025 WP(C)/ /	SUMAN SEKHAR MAHANKUDA MP	SUBHADUTTA ROUSTRAY	11929/2025
189	D-WP(C)/28657/2025 WP(C)/ /	M/S GHANASHYAM MISRA AND SONS PRIVATE LIMITED, WEST BENGAL MP	SARADIPRADEB SARKAR	11930/2025
190	D-WP(C)/28658/2025 WP(C)/ /	CAPITAL DISTRIBUTIOS, KHURDA MP	ATMAJIT MANMITH DAS	11931/2025